



ITA. No.5820/Mum/2014
SCIL Ventures Limited
Assessment Year-2011-12

आयकर अपीलीय अधिकरण “ई” न्यायपीठ मुंबई में।

**IN THE INCOME TAX APPELLATE TRIBUNAL
“E” BENCH, MUMBAI**

श्री शक्तिजीत दे, न्यायिक सदस्य एवं
श्री मनोज कुमार अग्रवाल, लेखा सदस्य के समक्ष।

**BEFORE SHRI SAKTIJIT DEY, JM AND
SHRI MANOJ KUMAR AGGARWAL, AM**

आयकर अपील सं./I.T.A. No.5820/Mum/2014
(निर्धारण वर्ष / Assessment Year: 2011-12)

SCIL Ventures Limited 112-B, Andheri Industrial Estate Off. Veera Desai Road Andheri (W) Mumbai – 400 053	बनाम/ Vs.	Deputy Commissioner of Income Tax 8(3) Mumbai – 400 020
स्थायी लेखा सं./जीआइआर सं./PAN/GIR No. AAACS-8124-N		
(अपीलार्थी / Appellant)	:	(प्रत्यर्थी / Respondent)

Assessee by	:	None
Revenue by	:	Arvind Kumar, Ld. DR
सुनवाई की तारीख / Date of Hearing	:	25/05/2017
घोषणा की तारीख / Date of Pronouncement	:	26/05/2017



आदेश / O R D E R

Per Manoj Kumar Aggarwal (Accountant Member)

1. The captioned appeal by assessee for Assessment Year [AY] 2011-12 assails the order of Ld. Commissioner of Income Tax (Appeals)-18 [CIT(A)], Mumbai dated 08/07/2014.
2. None has appeared on behalf of assessee despite being provided with sufficient opportunities vide several *RPAD* notices issued at the address mentioned in Form 36. It is also noticed that *RPAD* notices has returned back un-served. No intimation of any change in address is on record. Further, the defects pointed out by the registry vide defect notice has also not been rectified by the assessee. Therefore, it appears that the assessee is not serious in pursuing the said appeals and hence, finding no other option, the appeal is dismissed in *limine*.
3. In nutshell, the appeal is dismissed in *limine*.

Order pronounced in the open court on 26th May, 2017.

Sd/-
(Saktijit Dey)

न्यायिक सदस्य / **Judicial Member**
मुंबई Mumbai; दिनांक Dated : 26.05.2017
Sr.PS:- Thirumalesh

Sd/-
(Manoj Kumar Aggarwal)
लेखा सदस्य / **Accountant Member**



आदेश की प्रतिलिपि ँ ग्रेषित/Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant
2. प्रत्यर्थी / The Respondent
3. आयकर आयुक्त(अपील) / The CIT(A)
4. आयकर आयुक्त / CIT – concerned
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, मुंबई / DR, ITAT, Mumbai
6. गार्ड फाईल / Guard File

आदेशानुसार/ BY ORDER,

**उप/सहायक पंजीकार (Dy./Asstt. Registrar)
आयकर अपीलीय अधिकरण, मुंबई / ITAT, Mumbai**